

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/2800 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 30th April, 2025.

Sub:- **Modification of Earned Leave.**

Ref:- Letter No.DJB.I-11/2023-25/2208, dtd. 22.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **11 (eleven) days earned leave w.e.f. 29.04.2025 to 09.05.2025** (prefixing 27.04.2025 and 28.04.2025; suffixing 10.05.2025, 11.05.2025 and 12.05.2025), **along with station leave permission from the evening of 26.04.2025 till the morning of 13.05.2025.** Further, you are to hand over the charge of your Court and Office to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

- Sd-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/2801-2802/A, dated , 30-04-2025
Copy to-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

@ 30.04.25.

JT. REGISTRAR (VIGILANCE)